

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †2874**  
ANSWERED ON 05.12.2019

**KAISHO RESERVOIR AND TALAIYA DAM**

†2874. SHRIMATI ANNPURNA DEVI

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the quantity of water presently being supplied from Kaisho reservoir of Talaiya dam to Koderma district for irrigation;
- (b) the quantity of water earmarked under rules for supply to Koderma district from above reservoir and dam;
- (c) whether the Government proposes to increase the supply of irrigation water to Koderma district from above resources;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

- (a) As informed by Water Resource Department, State Government of Jharkhand, at present no water is being supplied from Kesho Reservoir and Telaiya Dam to Koderma District for irrigation.
- (b) to (e) An agreement was signed on utilisation of water resources of Damodar –Barakar Basin between Government of West Bengal and Bihar in the year 1978. After formation of Jharkhand State in the year 2000, entire catchment area of Tilaiya Reservoir falls within Jharkhand.

As per the agreement, (i) The Tilaiya conservation storage will be utilized by Bihar for irrigation in Damodar and adjacent valley; (ii) The flood cushion of Tilaiya will be utilized by Bihar in the manner they choose; and (iii) The hydel power house in Tilaiya may become inoperative. Further the agreement mentions that Tilaiya Dam with 75% dependability has yield of about 2 lakh Acre Feet.

Damodar Valley Reservoir Regulation Committee (DVRRC) controls operation of reservoirs which includes Tilaiya Reservoir and any proposal from State Government of Jharkhand for allocation of water for irrigation is examined by DVRRC.

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